



MEDIATION CENTRE
Rajasthan State Legal Services Authority
Rajasthan High Court, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 01.08.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2657/2017 Poonam Sharma Vs. Pawan Kumar	Jitendra Kumar Sharma	Mohd. Anees
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 270/2017 & 249/2017 Urban Improvement Trust Bharatpur Vs. Brijmohan Gupta	L.L. Gupta	Shailish Kumar Sharma
3	Sh. P.K. Kasliwal, Advocate	D.B. Civil Misc. Appeal No. 474/2018 Narendra Rai Jain Vs. Smt. Madhu Jain	Arvind Bhardwaj	Narendra Sharma
4	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 1098/2017 Chanda Vs. Laxman Nath	J.S. Chauhan	Rohan Jain
5	Sh. Bhuvnesh Sharma, Advocate	S.B. Civil Writs No. 2315/2018 Ved Prakash Vs. Abhilasha Raj	Neeraj Sharma	D.K. Dixit

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Nihal Chand) 31.7.18
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”



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Cause List Date 02.08.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. S.P. Mathur, Advocate	S.B. Cr. Misc. Petition No. 4739/2014 Javed Vs. State	Ravi Kant Sharma	Manoj Kumar
2	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Revision No. 978/2017 Mahaveer Vs. Smt. Kamla	J.P. Gupta	Sanjay Gangwar
3	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 654/2018 Dinesh Gaur Vs. Smt. Deepika Sharma	Urooj Amin	
4	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 1738/2016 Kumari Riddhima Vs. Narendra	J.K Moolchandani	Birendra Singh
5	Sh. Manoj Sharma, Advocate	D.B. Civil Misc. Appeal No. 3818/2017 Smt. Ruchi Khandelwal Vs. Rahul Khandelwal	Shashikant Saini	Sudhir Jain
6	Sh. Manoj Sharma, Advocate	S.B. Cr. Misc. Petition No. 1424/2012 Mahesh Verma Vs. State	Ravi Kasliwal	R.P. Vijay
7	Sh. Ravi Bhojak Advocate	S.B. Cr. Misc. Petition No. 4986/2016 Avrit Judge Vs. State	Kapil Gupta	Mamraj

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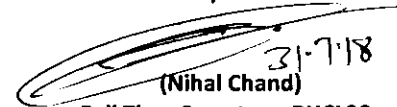
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Cause List Date 03.08.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Bhanwaroo Khan	S.B. Civil Writ Petition No. 23916/2017 Dharmendra Singh Vs. Devendra Singh	Suresh Pareek	J.K. Moolchandani
2	Smt. Kamla Jain, Advocate	S.B. Cr. Revision Petition No. 480/2015 Fauru Lal Vs. Vimla Bai	Mukesh Chauhan	Vimla Bai
3	Sh. O.P. Sharma II, RHJS (Retd.)	S.B. Civil Revision No. 226/2017 Shafiq Ahmed Vs. Govind Sharma	Ashindra Gautam	N.C. Sharma
4	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision No. 1328/2017 Smt. Deepa Sahu Vs. State	Pankaj Jain	Dharmendra Choudhary
5	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision No. 507/2018 Mohammed Asif Vs. Samina	Syed Shaid Hasan	
6	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision Petition No. 1398/2016 Praveen Kumar Vs. State	Sunit Awasthi	V.S. Godara, PP

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